GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2537

TO BE ANSWERED ON THE 5^{TH} AUGUST, 2025/ SRAVANA 14, 1947 (SAKA)

2537. SHRI MUHAMMED HAMDULLAH SAYEED:

Will the Minister of HOME AFFAIRS be pleased to state:

COMPASSIONATE APPOINTMENTS IN LAKSHADWEEP

- (a) whether the Government is aware that several cases of compassionate appointments in the Union Territory of Lakshadweep have been pending since 2018;
- (b) if so, the number of such pending cases and the reasons for the inordinate delay in processing and approving these appointments;
- (c) whether the delay has caused undue hardship to the families of deceased government employees who are awaiting employment on compassionate grounds;
- (d) whether the Government proposes to take immediate steps to expedite the processing of these cases and ensure timely appointments; and
- (e) if so, the details thereof and the timeline by which the pending cases are expected to be resolved?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): The Union Territory of Lakshadweep Administration has informed that the appointments on compassionate grounds are considered by them, as per the guidelines issued by the Department of Personnel and Training (DoPT), subject to availability of vacancies.
